

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Woolways (India) Limited Date of Commencement of Liquidation: 23-09-2019; List of Stakeholders as on Date: 19-03-2021; Name of IP: Mr. Sajeve Bhushan Deora; Last 5 digit of registration number: 10581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				6557993				NA
2	Liquidation costs incurred till date				2082157				NA
3	Secured financial creditors	2	582861369	2	582861369	0	0	0	Annexure 3
4	Unsecured financial creditors	9	49236125	2	4874908			44361217	Annexure 4
5	Operational creditors (Workmen)	15	1206162	15	369566		792810		Annexure 5
6	Operational creditors (Employees)	11	1952817	8	611790		622484	718543	Annexure 6
7	Operational creditors (Government Dues)	1	670110	1	529695		140415		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	35	116466723	14	14593282		99284425	2499025	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		73	752393306	42	612480760	0	0	47578785	